

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2133

ANSWERED ON:18.03.2002

KABINI SECOND STAGE LIFT IRRIGATION PROJECT

GANGASANDRA SIDDAPPA BASAVARAJ;GOWDAR MALLIKARJUNAPPA;IQBAL AHMED SARADGI

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government of Karnataka have urged the Union Government to implement the Kabini Second Stage Lift Irrigation Project;
- (b) if so, whether the Government of Karnataka has urged the Government for implementing the project; and
- (c) if so, the details thereof and the funds likely to be released for the purpose?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BIJOYA CHAKRAVARTY)

(a) to (c) Irrigation being a State subject, irrigation projects including flood control and drainage projects are planned, funded, implemented, operated and maintained by State Governments themselves as per their own priorities. Details Project Report (DPR) titled "Comprehensive Kabini Reservoir Project" was received in Central Water Commission (CWC) in October, 1973 for techno-economic appraisal. The project was examined and comments communicated to the State Government mainly relating to inter-state issues. The project was returned to the State Government in June 1983 since there was no reply from the State Government. The Cauvery water sharing dispute is now before the Cauvery Water Dispute Tribunal.